

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

CP (IB) No.252/9/HDB/2017	
Aliens Developers Pvt Ltd	
T. Hrishikesh	
Aliens Developers Pvt Ltd	
Sec 9 of IBC	
	Aliens Developers Pvt Ltd T. Hrishikesh Aliens Developers Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apper Ras	Advoali	Com	y my
K. Ravendra Kuman S	r. Counsel		warnin

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.K.Ravindra Kumar, Sr.Counsel along with Mr.V.Appa Rao, learned counsels for the Petitioner and Mr.P.Raja Sripathi Rao, learned counsel for the Respondents.

Mr.Raja Sripathi Rao, learned counsel for the Respondent that they are working out arrangement of schedules, as there are several similar cases, and thus requires some more time. Post the case on 30.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)